

Court on its own motion  
Vs.  
State of Haryana and others

Present : Mr. Deepak Balyan, Addl. Advocate Genera, Haryana.

\* \* \*

The affidavit dated 12.10.2024, already filed by Director General of Police, Haryana, reveals that investigation in the case registered as regards the incident dated 04.10.2024 is pending and the culprits have not yet been brought to the book.

Let investigation in the said case be expedited and completed at the earliest, preferably before the next date of hearing.

List on 05.12.2024.

( SHEEL NAGU )  
CHIEF JUSTICE

November 12, 2024  
narotam

( ANIL KSHETARPAL )  
JUDGE